

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:837
ANSWERED ON:31.07.2006
ENVIRONMENTAL CLEARANCE FOR MINING
Ahir Shri Hansraj Gangaram

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number of proposals pending with the Government for getting environmental clearance and renewal of lease for iron ore mining areas;
- (b) the number of proposals out of it pertaining to public undertakings and foreign projects;
- (c) whether in comparison to public undertakings, priority is given to foreign projects for granting environmental clearance; and
- (d) if so, the details thereof along with the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) Eighty seven proposals relating to mining of iron ore are pending with the Ministry of Environment and Forests for grant of environmental clearance.
- (b) Four proposals of Central/ State Government public undertakings are pending for environmental clearance.
- (c) No, Sir.
- (d) Does not arise.